

Government of Jammu and Kashmir  
Civil Secretariat Tourism and Culture Department

Notification

Jammu the 17<sup>th</sup> January, 2011

SRO 23 Whereas under Notification SRO 246 of 2010 dated 11-06-2010, the ancient monument of Masjid Sharief Chak Jaffer, Jammu was declared to be a protected monument within the meaning of Jammu and Kashmir Ancient Monuments, Preservation Act, Samvat, 1977, and

Whereas objections were invited by the Government to the issue of the aforesaid notification but no objection was received against the said notification.

Now, therefore, the Government in pursuance of sub-section (3) of Section 3 of the aforesaid Act hereby confirms the notification SRO 246 dated 11-06-2010

By Order of the Government of Jammu and Kashmir,

Sd/-

(Attal Duloo) IAS

Commissioner/Secretary to Government  
Tourism and Culture Department

Dated:- 17-01-2011

No:- Cull/Arch/7/2010

Copy to the:-

- 1) Principal Secretary to Hon'ble Chief Minister
- 2) Secretary to Government Law Department
- 3) Secretary to Government Revenue Department
- 4) Divisional Commissioner, Jammu
- 5) Deputy Commissioner, Jammu
- 6) Director Archives Archaeology and Museums, Jammu
- 7) Director Information Jammu
- 8) Administrator Aqbal Islami, Jammu
- 9) PPS to Commissioner/Secretary to Govt. Tourism & Culture
- 10) Pvt. Secretary to Hon'ble Minister for Tourism & Culture
- 11) Pvt. Secy. to Hon'ble Minister of State for Tourism & Culture
- 12) General Manager Government Press Jammu for publication in the Government Gazettee.
- 13) PA to Special Secy. to Government Tourism & Culture Depptt.
- 14) Stock file.

(Fanda Bhat) IAS

Deputy Secretary to Government  
Tourism & Culture Department

12/01/11 12/11